

aCOURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 194 of 2015

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Baitarani Power Project Pvt. Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-1
Mr. Shashank Vajpayee &
Mr. Shakun S. Shukla for R-2
Mr. R.K. Mehta,
Ms. Himanshi Andley &
Mr. Abhishek Upadhyay for
R4, 6, 9 & 11.

ORDER

The appellant has moved an application seeking withdrawal of the present Appeal without mentioning any reason.

Mr. Shashank Vajpayee, learned counsel for the respondent no.2 objects to the allowing of the said application. The objection is not tenable.

Since the appellant wants to withdraw the Appeal, he is allowed to withdraw the same. The Appeal is dismissed as withdrawn. No order as to costs.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/vt